

LIST OF CASE TYPES IN THE HIGH COURT OF KARNATAKA

Case Types in High Court Of Karnataka									Corresponding Case Types at National Level		
Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
1	AC							Arbitration Case	Case/ Petition	Arbitration	1005004
2	AP.EFA							Arbitration Petition(Enforcement of Foreign Arbitral Award)	Case/ Petition	Execution	1005013
3	AP.IM							Arbitration Petition-Interim Measure	Case/ Petition	Arbitration	1005004
4	CA							Company Application	Application	Company	1010007
		128						Section 128			
		177						Section 177			
		22						Section 22 of SICA			
		391						Section 391			
		403						Section 403			
		442						Section 442			
		446						Section 446			
			1					Clause 1			
			2(b)					Clause 2(b)			
			2					Clause 2			
			3					Clause 3			
		450						Section 450			
		454						Section 454			
		455						Section 455			
		462						Section 462			
		468						Section 468			
		477						Section 477			
		481						Section 481			
		543						Section 543			
		9						Rule 9			
5	CC(CIA)							Criminal Complaint (Commissions of Inquiry Act)	Appeal	Against Order	1004003
		U/S 10						A Commissions of Inquiry Act			
			ER					Elected Representative			
6	CCC							Civil Contempt Petition	Case/ Petition	Contempt	1005008
7	CEA							Central Excise Appeal	Appeal	Tax/Excise/Du ty/Cess	1004036
8	CMP							CIVIL MISC. PETITION	Case/ Petition	Misc.	1005025
9	COA							U/s 10(f) of the Companies Act	Appeal	Company	1004007

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10	COM.APLN							Commercial Application	Application	Industry/ Bank/ Finance/ Insurance/ insolvancy	1010018
11	COM.OS							Commercial Original Suit	Suit	Commercial	1008038
12	COM.S							Commercial Suit	Suit	Commercial	1008038
13	COMAP							Commercial Appeals	Appeal	Commercial	1004038
14	COMAP.CR							Commercial Appeals Cross Objection	Appeal	Commercial	1004038
15	COMPA							Company Appeal	Appeal	Company	1004007
16	COP							Company Petition	Case/ Petition	Company	1005007
		101						Section 101			
		394						Section 394			
		433						Section 433			
			a					Clause a			
			b					Clause b			
			c					Clause c			
			d					Clause d			
			e					Clause e			
			e & f					Clause e & f			
			f					Clause f			
		439						Section 439			
		582						Section 582			
		583						Section 583			
		633						Section 633			
17	CP							Civil Petition	Case/ Petition	Regular	1005031
		LR						Land Reforms Matter			
			SEC-38					Section 38			
			SEC 48-A					Section 48-A			
			SEC- 66					Section-66			
			SEC-77					Section-77			
		RE						Review Petition			
		RES						Residuary			

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18	CP.KLRA							CP On Karnataka Land Reforms Act	Case/ Petition	Land related	1005021
19	CRA							CROSS APPEALS	Appeal	Cross Objection	1004010
20	CRC							Civil Referred Case	Reference	Special Jurisdiction	1007034
21	CRLA							Criminal Appeal	Appeal	Against Order	1004003
		12(KCOCA)						U/S 12 of Karnataka Control of Organized Crimes Act 2000			
			ER					Elected Representative			
		21(NIA)						U/S 21 of National Investigation Agency Act			
			ER					Elected Representative			
		341(Cr.PC)/ 380(BNSS)						U/S 341(1)/341(2) of section 340(Cr.PC)/ -U/S 380(1)/380(2) of section 380(BNSS)			
			ER					Elected Representative			
		372(Cr.PC)/ 413(BNSS)						-U/S 372 (Acquittal/Conviction)(Cr.PC)/ -U/S 413 (Acquittal/Conviction)(BNSS)			
			ER					Elected Representative			
		374(Cr.PC)/ 415(BNSS)						-U/S 374 (Conviction)(Cr.PC)/ -U/S 415 (Conviction)(BNSS)			
			ER					Elected Representative			
		377(Cr.PC)/ 418(BNSS)						U/S 377 (Enhancement)/(Cr.PC) -U/S 418 (Enhancement)(BNSS)			
			ER					Elected Representative			
		378(Cr.PC)/ 419(BNSS)						U/S 378 (Acquittal)(Cr.PC)/ -U/S 419 (Acquittal)(BNSS)			
			ER					Elected Representative			
		449(Cr.PC)/ 495(BNSS)						U/S 449 (Appeal against Surety Amount)(Cr.PC)/ -U/S 495 (Appeal against Surety Amount)(BNSS)			
			ER					Elected Representative			

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		454(Cr.PC)/500(BNSS)						U/S 454 (Appeal Seeking release of Property)(Cr.PC)/ -U/S 500 (Appeal Seeking release of Property)(BNSS)			
			ER					Elected Representative			
		A						Aquittal			
			ER					Elected Representative			
		C						Convicted			
			ER					Elected Representative			
		KPIDFE						U/S 16 of KPIDFE act			
		U/S 11 of Criminal Law Ordinance Act 1944									
		U/S 14(A) (2)						(A) (2) of SC and ST ACT			
			ER					Elected Representative			
22	CRL.CCC							Criminal Contempt Petition	Case/ Petition	Contempt	1005008
23	CRL.P							Criminal Petition	Application	Bail	1010006
		407(Cr.PC)/447(BNSS)						U/S 407/-U/S 447			
			ER					Elected Representative			
		438(Cr.PC)/482(BNSS)						U/S 438(Cr.PC)/ -U/S 482(BNSS)			
			ER					Elected Representative			
		439(1)(b)(Cr.PC)/483(1)(b)(BNSS)						U/S 439(1)(b)(for Modification of Bail order)(Cr.PC)/ -U/S 483(1)(b)(for Modification of Bail order)(BNSS)			
			ER					Elected Representative			
		439(2)(Cr.PC)/483(3)(BNSS)						U/S 439(2) (Cancellation of Bail Order)(Cr.PC)/ - U/S 483(3) (Cancellation of Bail Order)(BNSS)			
			ER					Elected Representative			
		439(Cr.PC)/483(BNSS)						U/S 439(Cr.PC)/ -U/S 483(BNSS)			
			ER					Elected Representative			

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		482(Cr.PC)/ 528(BNSS)						U/S 482(Cr.PC)/ -U/S 528(BNSS)			
			ER					Elected Representative			
		MISC						Miscellaneous			
			ER					Elected Representative			
24	CRL.RC							Criminal Referred Case	Reference	Death	1007011
25	CRL.RP							Criminal Revision Petition	Revision	Jail	1006019
		397(Cr.PC)/ 438(BNSS)						U/S 397(Cr.PC)/ -U/S 438(BNSS)			
			ER					Elected Representative			
		u/s 102 of JJ Act									
26	CROB							Cross Objection	Case/ Petition	Cross Objection	1005010
27	CRP							Civil Revision Petition	Revision	Other	1006027
		AIT						Agricultural Income Tax Act			
		EAT						Awards of Education Appellate Tribunal			
		EX						Execution Case			
		FDP						Final Decree Proceedings			
		IO						Interim Orders (U/s 115 of CPC)			
		IPR						Intellectual Property Rights			
		KAT						Karnataka Appellate Tribunal			
		KTEG						Karnataka Tax Entry Goods			
		LAC						Land Acquisition Case			
		MC						Matrimonial Case			
			DIS					Dissolution			
			DIV					Divorce			
			MNT					Maintenance			
			NUL					Nullify in Marriage			
			RES					Restitution			
		M						Orders in Misc.Case			
		MVC						Petitions against MA Award			
		RES						Residuary			
		SC						Small Cause Suit			
		TAX						Tax			
28	CSTA							Customs Appeal	Appeal	ty/Cess	1004036

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30	EX.FA							EXECUTION FIRST APPEAL	First Appeal	Execution	1003013
31	EX.SA							EXECUTION SECOND APPEAL	Second Appeal	Execution	1002013
32	GTA							Gift Tax Appeal	Appeal	Tax/Excise/Duty/Cess	1004036
33	HRRP							House Rent Rev. Petition	Revision	Other	1006027
		EVI						Section 21 Matters			
		IO						Interim Order			
		RES						Residuary			
		RT						Section 29 Matters			
34	ITA							Income Tax Appeal	Appeal	Tax/Excise/Duty/Cess	1004036
35	ITA.CROB							I.T Appeal CROSS Objection	Appeal	Cross Objection	1004010
36	ITRC							Income-tax referred case	Reference	Tax/Excise/Duty/Cess	1007036
37	LRRP							Land Reforms Revision Petition	Revision	Other	1006027
38	LTRP							LUXURY TAX REVISION PETN.	Revision	Tax/Excise/Duty/Cess	1006036
39	MFA							Miscellaneous First Appeal	First Appeal	Misc.	1003025
		AA						U/s 39 of Arbitration Act			
		BPT						U/s 72(4) of the Bombay PT Act			
		CPC						Under Civil Procedure Code			
		ECA						Employees Compensation Act			
		ESI						U/s 82(2) of Emp State Ins Act			
		FC						U/s 19 of Family Courts Act			
			DIS					Dissolution of Marriage			
			DIV					Divorce			
			MNT					Maintenance			
			RES					Restitution			
			VOID					Void Marriages			
		FERA						U/s 54 of Foreign Exng RegIn Act			
		GW						U/s 47 of Guardian and Wards Act			
		GW/WC						Guardian Act/Workmens Compensation			
		IA						U/s 75(2) of Provincial Insolvency Act			
		IDA						U/s 55 of Indian Divorce Act			

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		ILA						U/s 83 of Indian Lunecy Act			
		INA						U/s 31 of Inam Abolition Act			
		IPR						Intellectual Property Rights			
		ISA						U/s 299 & 384 of Indian Succession Act			
		KPIDFA									
		LAC						RFCTLARR (Right to fair compensation and transparency in land acquisition , rehabilitation and resettlement act)			
		LAC						U/s 54(1) of Land Acquisition Act			
		MC						U/s 28 of Hindu Marriage Act			
			DIS					Dissolution			
			DIV					Divorce			
			MNT					Maintenance			
			NUL					Nullify in Marriage			
			RES					Restitution			
		MFA.CA						MFA Cross Object Civil Appeals			
		MFA(KLGP)									
		MH						U/S 76 MENTAL HEALTH ACT			
		MPA						U/s 27 of the Municipalities Act			
		MV						U/s 173 of Motor Vehicles Act			
			CD					Child Death			
				CA				Claimants Appeal			
					APL.Dis			Appeal against Dismissal			
					FE			For Enhancement			
				IA				Insurance Appeal			
					L			Liability			
						DEER		Disputing Employer Employees relation			
						DL		Driving License			
						ESC		Exceeding Seating Capacity			
						NFC		No Fitness Certificate			
						PO		Policy			
						P		Permit			
						U/GP		Unauthorized/Gratuity Passengers			
					Q			Quantum			
						A		Apportionment			
						PQ		Purely on Quantum			
				OA				Owners Appeal			

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					L			Liability			
						DEER		Disputing Employer Employees relation			
						DL		Driving License			
							IDL	Invalid DL			
							NDL	No DL/DL Expired			
						ESC		Exceeding Seating Capacity			
						NFC		No Fitness Certificate			
						PO		Policy			
							AP/PP	Act Policy/Policy Packages			
							NP	No Policy			
							OPP	Out of Policy Period			
						P		Permit			
							NP/PE	No Permit/Permit Expired			
							VP	Violation of Permit			
						U/GP		Unauthorized/Gratuity Passengers			
					Q			Quantum			
						A		Apportionment			
			D			PQ		Purely on Quantum			
				BMTC				Death			
				CA				Claimants Appeal			
					APL.Dis			Appeal against Dismissal			
					FE			For Enhancement			
				IA				Insurance Appeal			
					L			Liability			
						DEER		Disputing Employer Employees relation			
						DL		Driving License			
						DL		Driving License			
						ESC		Exceeding Seating Capacity			
						NFC		No Fitness Certificate			
						PO		Policy			
						PO		Policy			
						PO		Policy			
						P		Permit			
						P		Permit			
						U/GP		Unauthorized/Gratuity Passengers			
					Q			Quantum			
						A		Apportionment			

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						PQ		Purely on Quantum			
				KSRTC							
				OA				Owners Appeal			
					L			Liability			
						DEER		Disputing Employer Employees relation			
						DL		Driving License			
						DL		Driving License			
						ESC		Exceeding Seating Capacity			
						NFC		No Fitness Certificate			
						PO		Policy			
						PO		Policy			
						PO		Policy			
						P		Permit			
						P		Permit			
						U/GP		Unauthorized/Gratuity Passengers			
					Q			Quantum			
						A		Apportionment			
						PQ		Purely on Quantum			
			DM					Damages			
				CA				Claimants Appeal			
					APL.Dis			Appeal against Dismissal			
					FE			For Enhancement			
				IA				Insurance Appeal			
					L			Liability			
						DEER		Disputing Employer Employees relation			
						DL		Driving License			
						ESC		Exceeding Seating Capacity			
						NFC		No Fitness Certificate			
						PO		Policy			
						P		Permit			
						U/GP		Unauthorized/Gratuity Passengers			
					Q			Quantum			
						A		Apportionment			
						PQ		Purely on Quantum			
				OA				Owners Appeal			
					L			Liability			
						DEER		Disputing Employer Employees relation			

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						DL		Driving License			
						DL		Driving License			
						ESC		Exceeding Seating Capacity			
						NFC		No Fitness Certificate			
						PO		Policy			
						PO		Policy			
						PO		Policy			
						P		Permit			
						P		Permit			
						U/GP		Unauthorized/Gratuity Passengers			
					Q			Quantum			
						A		Apportionment			
						PQ		Purely on Quantum			
		GEN									
		I						Injury			
				BMTC							
				CA				Claimants Appeal			
					APL.Dis			Appeal against Dismissal			
					FE			For Enhancement			
				Grievous Injury							
				IA				Insurance Appeal			
					L			Liability			
						DEER		Disputing Employer Employees relation			
						DL		Driving License			
						ESC		Exceeding Seating Capacity			
						NFC		No Fitness Certificate			
						PO		Policy			
						P		Permit			
						U/GP		Unauthorized/Gratuity Passengers			
					Q			Quantum			
						A	Apportionment	Apportionment			
						PQ	Purely on Quantum	Purely on Quantum			
				KSRTC							
				OA				Owners Appeal			
					L			Liability			

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						NFC		No Fitness Certificate			
						PO		Policy			
							AP/PP	Act Policy/Policy Packages			
							NP	No Policy			
							OPP	Out of Policy Period			
						P		Permit			
							NP/PE	No Permit/Permit Expired			
							VP	Violation of Permit			
						U/GP		Unauthorized/Gratuity Passengers			
				Q				Quantum			
						A		Apportionment			
						PQ		Purely on Quantum			
				Simple Injury							
	PA							U/s 8 of Indian Partition Act			
	RAIL							U/s 82(f)(2) of the Ind Rlys Act 1890			
	RCT							U/s 22 of Rlys Claim Tribunal Act 1957			
	R/C							U/s 63			
	RES							Residuary			
	SFC							U/s 32(9) of State Fin Corpns Act			
	SMA							U/s 39 of Special Marriage Act			
	TMA							U/S 192(2) Trade & Mechandise act 1952			
	TU							U/s 11 of the Trade Union Act			
	WC							U/s 30 of Workmens Compensation Act			
40	MFA.CROB							MFA Cross Objection	First Appeal	Cross Objection	1003010
	AA							U/s 39 of Arbitration Act			
	BPT							U/s 72(4) of the Bombay PT Act			
	CPC							Under Civil Procedure Code			
	ECA							Employees Compensation Act			
	ESI							U/s 82(2) of Emp State Ins Act			
	FC							U/s 19 of Family Courts Act			

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			DIV					Divorce			
			MNT					Maintenance			
			RES					Restitution			
			VOID					Void Marriages			
		FERA						U/s 54 of Foreign Exng RegIn Act			
		GW						U/s 47 of Guardian and Wards Act			
		GW/WC						Guardian Act/Workmens Compensation			
		IA						U/s 75(2) of Provincial Insolvency Act			
		IDA						U/s 55 of Indian Divorce Act			
		ILA						U/s 83 of Indian Lunecy Act			
		INA						U/s 31 of Inam Abolition Act			
		ISA						U/s 299 & 384 of Indian Succession Act			
		LAC						U/s 54(1) of Land Acquisition Act			
		MC						U/s 28 of Hindu Marriage Act			
			DIS					Dissolution			
			DIV					Divorce			
			MNT					Maintenance			
			NUL					Nullify in Marriage			
			RES					Restitution			
		MFA.CA						MFA Cross Object Civil Appeals			
		MPA						U/s 27 of the Municipalities Act			
		MV						U/s 173 of Motor Vehicles Act			
			CD					Child Death			
			D					Death			
			DM					Damages			
			I					Injury			
		PA						U/s 8 of Indian Partition Act			
		RAIL						U/s 82(f)(2) of the Ind Rlys Act 1890			
		RCT						U/s 22 of Rlys Claim Tribunal Act 1957			
		RES						Residuary			
		SFC						U/s 32(9) of State Fin Corpns Act			
		SMA						U/s 39 of Special Marriage Act			
		TMA						U/S 192(2) Trade & Mechandise act 1952			

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		TU						U/s 11 of the Trade Union Act			
		WC						U/s 30 of Workmens Compensation Act			
41	MISC.CRL							Miscellaneous Case for Crml	Application	Interim/ Interlocutory Application	1010017
42	MISC.CVL							Miscellaneous Case for Civil	Application	Interim/ Interlocutory Application	1010017
43	MISC.P							Misc Petition	Case/ Petition	Misc.	1005025
44	MISC.W							Miscellaneous Case for Writ	Application	Interim/ Interlocutory Application	1010017
45	MSA							Miscellaneous Second Appeal	Second Appeal	Misc.	1002025
		LA						U/s 55(2) of Land Acquisition Act			
			BDA					Bangalore Development Authority			
			HS					Kar.Acqn.of Land for grant of house site			
			KHB					Karnataka Housing Board			
			KIADB					Kar.Industrial Area Devpt.Board			
			RES					Residuary			
			UDA					Urban Devpt.Authorities Act			
		PMLA						PREVENTION MONEY LAUNDERING ACT			
		RES						Residuary			
		RO						Against Orders of Remand under CPC			
46	MSA.CROB							MSA Cross Objection	Second Appeal	Cross Objection	1002010
		LA						U/s 55(2) of Land Acquisition Act			
			BDA					Bangalore Development Authority			
			HS					Kar.Acqn.of Land for grant of house site			
			KHB					Karnataka Housing Board			
			KIADB					Kar.Industrial Area Devpt.Board			

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			UDA					Urban Devpt.Authorities Act			
		PMLA						PREVENTION MONEY LAUNDERING ACT			
		RES						Residuary			
		RO						Against Orders of Remand under CPC			
47	OLR							Official Liquidator Report	Application	Company	1010007
48	OS							Original Suit	Suit	Original	1008026
49	OSA							Original Side Appeal	Appeal	Original	1004026
		483-CA						CA			
		4-HC						HC			
50	OSA.CROB							OSA Cross Objection	Appeal	Cross Objection	1004010
51	PROB.CP							Probate Civil Petition	Case/ Petition	Testamentary/ Matrimonial	1005037
		10- Part 10-110									
			372-Clause 372-292								
		7-9 part 7 and 9-109									
			263-Clause 263-290								
			276-Clause 276-291								
			278-Clause 278-289								
52	RA							Regular Appeal	Appeal	Regular	1004031
53	RERA.A							RERA APPEALS	Appeal	Special Subjects	1004033
54	RERA.CRB							RERA Appeals cross-objection	Appeal	Cross Objection	1004010
55	RFA							Regular First Appeal	First Appeal	Regular	1003031
		DEC						Declaration Suit			
		DEC/INJ						Declaration/Injunction			

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		DEC/PAR						Declaration/Partition			
		DEC/POS						Declaration/Possession			
		EA						Easementary Suit			
		EJE						Ejectment			
		FDP						Final Decree Proceedings			
		INJ						Injunction Suit			
		IPR						Intellectual Property Rights			
		ISA						Indian Succession Act			
		MON						Money Suits/Bank Suit			
		MOR						Mortgage Suit			
		PA/DE/IN						Partition/Declaration/Injection Suit			
		PAR/DEC						Partition/Declaration			
		PAR/INJ						Partition/Injunction			
		PAR						Partitions SULT			
		PAR/POS						Partition/Possession			
		POS						POSSESSION			
		RES						Residuary Suit			
		SP/DE/IN						Specific Perform/Declr./Injunction			
		SP						Specific Performance Suit			
56	RFA.CROB							RFA Cross Objection	First Appeal	Cross Objection	1003010
		DEC						Declaration Suit			
		DEC/INJ						Declaration/Injunction			
		DEC/PAR						Declaration/Partition			
		DEC/POS						Declaration/Possession			
		EA						Easementary Suit			
		EJE						Ejectment			
		FDP						Final Decree Proceedings			
		INJ						Injunction Suit			
		ISA						Indian Succession Act			
		MON						Money Suits/Bank Suit			
		MOR						Mortgage Suit			
		PA/DE/IN						Partition/Declaration/Injection Suit			
		PAR/DEC						Partition/Declaration			
		PAR/INJ						Partition/Injunction			
		PAR						Partitions SULT			
		PAR/POS						Partition/Possession			
		POS						POSSESSION			

LIST OF CASE TYPES IN THE HIGH COURT OF KARNATAKA

Case Types in High Court Of Karnataka									Corresponding Case Types at National Level		
Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
		RES						Residuary Suit			
		SP/DE/IN						Specific Perform/Declr./Injunction			
		SP						Specific Performance Suit			
57	RP							Review Petition	Case/ Petition	Regular	1005031
58	RPFC							Rev.Pet Family Court	Revision	Other	1006027
59	RSA							Regular Second Appeal	Second Appeal	Regular	1002031
		DEC	Declaration Suit								
		DEC/INJ	Declaration/Injunction								
		DEC/PAR	Declaration/Partition								
		DEC/POS	Declaration/Possession								
		EA	Easementary Suit								
		EJE	Ejectment								
		FDP	Final Decree Proceedings								
		Inj/DEC/RES									
		INJ	Injunction Suit								
		IPR	Intellectual Property Rights								
		ISA	Indian Succession Act								
		MON	Money Suits/Bank Suit								
		MOR	Mortgage Suit								
		PA/DE/IN	Partition/Declaration/Injection Suit								

LIST OF CASE TYPES IN THE HIGH COURT OF KARNATAKA

Case Types in High Court Of Karnataka									Corresponding Case Types at National Level		
Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
		PAR/DEC	Partition/Declaration								
		PAR/INJ	Partition/Injunction								
		PAR	Partition Suit								
		PAR/POS	Partition/Possession								
		POS	POSSESSION								
		RES	Residuary Suit								
		SP/DE/IN	Specific Perform/Declr./Injunction								
		SP	Specific Performance Suit								
60	RSA.CROB							RSA Cross Objection	Second Appeal	Cross Objection	1002010
		DEC	Declaration Suit								
		DEC/INJ	Declaration/Injunction								
		EA	Easementary Suit								
		INJ	Injunction Suit								
		MON	Money Suits/Bank Suit								
		MOR	Mortgage Suit								
		PAR	Partition Suit								
		RES	Residuary Suit								
		SP	Specific Performance Suit								
61	SCLAP							SUPREME COURT LEAVE APPLICATION	Application	Leave to file Appeal/Petition	1010022

LIST OF CASE TYPES IN THE HIGH COURT OF KARNATAKA

Case Types in High Court Of Karnataka									Corresponding Case Types at National Level		
Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
62	STA							Sales Tax Appeal	Appeal	Tax/Excise/Duty/Cess	1004036
63	STRP							Sales Tax Revision Petition	Revision	Tax/Excise/Duty/Cess	1006036
64	TAET							Tax Appeal on Entry Tax	Appeal	Tax/Excise/Duty/Cess	1004036
65	TOS							Testamentary Original Suit	Suit	Testamentary/Matrimonial	1008037
66	TRC							Tax referred cases	Reference	Tax/Excise/Duty/Cess	1007036
67	WA							Writ Appeal	Appeal	Arising out of Writ Petition	1004005
		APMC						Agri.Produce (Marketing)Regulation Act			
		BDA						Bangalore Development Authority Act			
		C						Cinema Regulation Act			
		CS						Co			
			BL					Bye			
			DAS					Debts/Attachment/Sale Proceedings			
			EL/M					Election Disputes/Membership Dispute			
			RES					Residuary			
			SS					Supersession			
			SUR					Surcharge Proceedings			
		EDN						Education Matter			
			AD					Admission			
			CET					Common Enterance Test			
			EX					Examination			
			GIA					Grant			
			MED					ADM			
			PUC					Pre			
			REG					P			
			RES					Residuary			

LIST OF CASE TYPES IN THE HIGH COURT OF KARNATAKA

Case Types in High Court Of Karnataka									Corresponding Case Types at National Level		
Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
		EXCISE						Excise Act			
		GM						General Miscellaneous Matters			
			AC					Accident Claims			
			BWSSB					Bangalore Water Supply Sewerage Board			
			CC					Caste(SC/ST/BC etc)Certificate matter			
			CFA					Chit Funds Act			
			CF					Court Fees Act			
			CON					Consumers Protection Act			
			CPC					Civil Procedure Code			
			CUS					Customs/Sea Customs Act			
			DPA					Dowry Prohibition Act			
			DRT					Debts Recovery Tribunals Act			
			EC					Essential Commodities Act			
			FA					Foreigners Act			
			FC					Family Courts Act			
			FE					Foreign Exchange/Enforcement Directorate			
			FF					Freedom Figters/Political Pension			
			FOR					Kar.Forest Act/Trees Preservation Act			
			IA					Irrigation Act			
			INA					INMAs Abolusion Act			
			KEB					K.E.B.& Kar.Elec.(Tax&Comsumption) Act			
			KIADB					Kar.Industrial Area Devpt.Board			
			KLA					Karnataka Loka			
			KSFC					Kar.State Financial Corporation Act			
			KSR					Karnataka Societies Registration Act			
			KSSIDC					Kar.Small Scale Industries Devpt.Cornp.			
			KWB					Karnataka Urban Water & Drainage Board			
			LOT					Lotteries Act			
			MA					Motor Accident Claims			
			ML/PB					Money Lenders/Pawn Brokers Act			
			MM					C			

LIST OF CASE TYPES IN THE HIGH COURT OF KARNATAKA

Case Types in High Court Of Karnataka									Corresponding Case Types at National Level		
Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
			MM					S			
			PASS					Passport Act			
			PDS					Public Distribution System			
			PMR					Public Money Recovery Act			
			POLICE					Karnataka Police Act			
			POL					Pollution			
			PP					Kar.Pub.Premises(Evn.of unauthrd occ)Act			
			R/C					Religious & Charitable Instituions			
			RES					Residuary			
			SILK					Kar.Silk Industries Devpt. Corpn.			
			SIR					Sick Industries Rehabilitation Act			
			SLUM					Slum Clearance Act			
			ST/RN					Kar.Stamps Act and Registration Act			
			TEL					Telephones			
			TEN					Contract/Tender			
			WAKF					Wakf Act			
			WLA					Wild Life Protection Act			
		HRC						House Rent Control Act			
		IPR						Intellectual Propery Rights			
		KDR						Karnataka Debt Relief Act			
		KLRA						Karnataka Land Reforms Act			
		KLR						Land Revenue Act			
			CON					Conversion of Land			
			LG					Land Grant Rules			
			REG					Regularisation of unauthorised Occupn.			
			RES					Residuary			
			RR/SUR					Record of rights,Survey & Boundary disp.			
		KVOA						Karnataka Village Officers Abolition Act			
		LA						Land Acquisition Matter			
			BDA					Bangalore Development Authority			
			HS					Kar.Acqn.of Land for grant of house site			
			KHB					Karnataka Housing Board			
			KIADB					Kar.Industrial Area Devpt.Board			

LIST OF CASE TYPES IN THE HIGH COURT OF KARNATAKA

Case Types in High Court Of Karnataka									Corresponding Case Types at National Level		
Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
			RES					Residuary			
			UDA					Urban Devpt.Authorities Act			
		LB						Local Bodies			
			BMP					Bangalore Mahanagara Palike			
			ELE					Election			
			RES					Residuary			
			TAX					Assessments/Tax			
			UC					Unauthorised Constraction/Deviation			
		L						Labour Matter			
			BO					Bonus			
			DE					Department Enquiry			
			ESI					ESI			
			FA					Factories Act			
			ID					Industrial Dispute			
			KSRTC					KSRTC ,Bangalore			
			MW					Minimum Wages			
			PF					Provident Fund Act			
			PG					Payment of Gratuity Act			
			PW					Payment of Wages Act			
			REF					Compelling Reference U/s 10			
			RES					Residuary			
			SE					Karnataka Shop and Establishment Act			
			TER					Termination/Dismissal/Back			
			WC					WorkmensCompensation			
		LR						Land Reforms Act			
			SEC-38								
			SEC 48-A								
			SEC-66								
			SEC-77								
		MV						Motor Vehicle Act			
			CD					Child Death			
			D					Death			
			DM					Damages			
			I					Injury			
		SCST						Scheduled Caste/Scheduled Tribe			
		S						Service Matter			

LIST OF CASE TYPES IN THE HIGH COURT OF KARNATAKA

Case Types in High Court Of Karnataka									Corresponding Case Types at National Level		
Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
			BMP					Bangalore Mahanagara Palike			
			CAT					Central Administrative Tribunal			
			DE					Departmental Enquiry			
			DIS					Dismissal/Discharge/Termination			
			KAT					Karnataka Administrative Tribunal			
			KSRTC					KSRTC , Bangalore			
			PRO					Promotion/Seniority/Gradation List			
			REG					Reguln.of Daily Wage/Adhoc Emp./Temp.Emp			
			RES					Residuary			
			R					Retirement/Retirement Benefits/Pension			
			TR					Transfers			
		T						Tax Matter			
			AIT					Agricultural Income Tax Act			
			CST					Central Sales Tax Act			
			CUS					Customs/Sea Customs Act			
			ET					Entertainment Tax Act			
			EX					Excise			
			EYT					Entry Tax Act			
			GT					Gift Tax Act			
			IT					Income Tax Act			
			KST					Karnataka Sales Tax Act			
			MVT					Motor Vehicles Taxation Act			
			PFT					Professional Tax			
			PT					Property Tax			
			RES					Residuary			
			TAR					Central Excise/Customs Act (Tariff)			
			WT					Wealth Tax Act			
		ULC						Urban Land Ceiling Act			
68	WA.CROB							WA Cross Objection	First Appeal	Cross Objection	1003010
69	WP							Writ Petition	Writ Petition	Original	1001026
		APMC						Agri.Produce (Marketing)Regulation Act			
		BDA						Bangalore Development Authority Act			

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Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
		CAV.P						CAVEAT PETITION			
		CAV_WP						Caveat Writ Petition			
		C						Cinema Regulation Act			
		CESTAT						CUSTOMS EXCISE SERVICE TAX APPELLATE TRIBUNAL			
		CS						Co			
			BL					Bye			
				PIL				Public Interest Litigation			
			DAS					Debts/Attachment/Sale Proceedings			
				PIL				Public Interest Litigation			
			EL/M					Election Disputes/Membership Dispute			
				PIL				Public Interest Litigation			
			RES					Residuary			
				PIL				Public Interest Litigation			
			SS					Supersession			
				PIL				Public Interest Litigation			
			SUR					Surcharge Proceedings			
				PIL				Public Interest Litigation			
		EDN						Education Matter			
			AD					Admission			
				PIL				Public Interest Litigation			
			CET					Common Enterance Test			
				PIL				Public Interest Litigation			
			EX					Examination			
				PIL				Public Interest Litigation			
			GIA					Grant			
				PIL				Public Interest Litigation			
			MED ADM					Medical Admission Matters			
				PIL				Public Interest Litigation			
			PUC-Pre								
				PIL				Public Interest Litigation			
			REG-P								
				PIL				Public Interest Litigation			
			RES					Residuary			
				PIL				Public Interest Litigation			
		EXCISE						Excise Act			

LIST OF CASE TYPES IN THE HIGH COURT OF KARNATAKA

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Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
		GM						General Miscellaneous Matters			
			AC					Accident Claims			
				PIL				Public Interest Litigation			
			BWSSB					Bangalore Water Supply Sewerage Board			
				PIL				Public Interest Litigation			
			CC					Caste(SC/ST/BC etc)Certificate matter			
				PIL				Public Interest Litigation			
			CFA					Chit Funds Act			
				PIL				Public Interest Litigation			
			CF					Court Fees Act			
				PIL				Public Interest Litigation			
			CON					Consumers Protection Act			
				PIL				Public Interest Litigation			
			CPC					Civil Procedure Code			
				PIL				Public Interest Litigation			
			CUS					Customs/Sea Customs Act			
				PIL				Public Interest Litigation			
			DPA					Dowry Prohibition Act			
				PIL				Public Interest Litigation			
			DRT					Debts Recovery Tribunals Act			
				PIL				Public Interest Litigation			
			EC					Essential Commodities Act			
				PIL				Public Interest Litigation			
			FA					Foreigners Act			
				PIL				Public Interest Litigation			
			FC					Family Courts Act			
				PIL				Public Interest Litigation			
			FE					Foreign Exchange/Enforcement Directorate			
				PIL				Public Interest Litigation			
			FF					Freedom Figters/Political Pension			
				PIL				Public Interest Litigation			
			FOR					Kar.Forest Act/Trees Preservation Act			
				PIL				Public Interest Litigation			
			IA					Irrigation Act			

LIST OF CASE TYPES IN THE HIGH COURT OF KARNATAKA

Case Types in High Court Of Karnataka									Corresponding Case Types at National Level		
Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
				PIL				Public Interest Litigation			
			INA					INMAs Abolusion Act			
				PIL				Public Interest Litigation			
			KEB					K.E.B.& Kar.Elec.(Tax&Comsumption) Act			
				PIL				Public Interest Litigation			
			KHB					Karnataka Housing Board			
				PIL				Public Interest Litigation			
			KIADB					Kar.Industrial Area Devpt.Board			
				PIL				Public Interest Litigation			
			KLA					Karnataka Loka			
				PIL				Public Interest Litigation			
			KSFC					Kar.State Financial Corporation Act			
				PIL				Public Interest Litigation			
			KSR					Karnataka Societies Registration Act			
				PIL				Public Interest Litigation			
			KSSIDC					Kar.Small Scale Industries Devpt.Corpn.			
				PIL				Public Interest Litigation			
			KWB					Karnataka Urban Water & Drainage Board			
				PIL				Public Interest Litigation			
			LOT					Lotteries Act			
				PIL				Public Interest Litigation			
			MA					Motor Accident Claims			
				PIL				Public Interest Litigation			
			ML/PB					Money Lenders/Pawn Brokers Act			
				PIL				Public Interest Litigation			
			MM/C					Mines/Minerals			
				PIL				Public Interest Litigation			
			MM_S					Mines/Minerals			
				PIL				Public Interest Litigation			
			PASS					Passport Act			
				PIL				Public Interest Litigation			
			PDS					Public Distribution System			
				PIL				Public Interest Litigation			
			PMR					Public Money Recovery Act			
				PIL				Public Interest Litigation			

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Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
			POLICE					Karnataka Police Act			
				PIL				Public Interest Litigation			
			POL					Pollution			
				PIL				Public Interest Litigation			
			PP					Kar.Pub.Premises(Evn.of unauthrd occ)Act			
				PIL				Public Interest Litigation			
			R/C					Religious & Charitable Instituions			
				PIL				Public Interest Litigation			
			RES					Residuary			
				482							
				PIL				Public Interest Litigation			
				PIL- (SUO MOTO)							
				R/W Section 482							
			SILK					Kar.Silk Industries Devpt. Corpn.			
				PIL				Public Interest Litigation			
			SIR					Sick Industries Rehabilitation Act			
				PIL				Public Interest Litigation			
			SLUM					Slum Clearance Act			
				PIL				Public Interest Litigation			
			ST/RN					Kar.Stamps Act and Registration Act			
				PIL				Public Interest Litigation			
			TEL					Telephones			
				PIL				Public Interest Litigation			
			TEN					Contract/Tender			
				PIL				Public Interest Litigation			
			WAKF					Wakf Act			
				PIL				Public Interest Litigation			
			WLA					Wild Life Protection Act			
				PIL				Public Interest Litigation			
		HRC						House Rent Control Act			
		IPR						Intellectual Propery Rights			
		KDR						Karnataka Debt Relief Act			
		KLGP						Karnataka Land Grabbing Prohibition			
		KLRA						Karnataka Land Reforms Act			

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			PIL					Public Interest Litigation			
		KLR						Land Revenue Act			
			CON					Conversion of Land			
				PIL				Public Interest Litigation			
			LG					Land Grant Rules			
				PIL				Public Interest Litigation			
			REG					Regularisation of unauthorised Occupn.			
				PIL				Public Interest Litigation			
			RES					Residuary			
				PIL				Public Interest Litigation			
			RR/SUR					Record of rights,Survey & Boundary disp.			
				PIL				Public Interest Litigation			
		KVOA						Karnataka Village Officers Abolition Act			
			PIL					Public Interest Litigation			
		LA						Land Acquisition Matter			
			BDA					Bangalore Development Authority			
				PIL				Public Interest Litigation			
			HS					Kar.Acqn.of Land for grant of house site			
				PIL				Public Interest Litigation			
			KHB					Karnataka Housing Board			
				PIL				Public Interest Litigation			
			KIADB					Kar.Industrial Area Devpt.Board			
				PIL				Public Interest Litigation			
			RES					Residuary			
				PIL				Public Interest Litigation			
			UDA					Urban Devpt.Authorities Act			
				PIL				Public Interest Litigation			
		LB						Local Bodies			
			BMP					Bangalore Mahanagara Palike			
				PIL				Public Interest Litigation			
			ELE					Election			
				PIL				Public Interest Litigation			
			RES					Residuary			

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				PIL				Public Interest Litigation			
			TAX					Assessments/Tax			
				PIL				Public Interest Litigation			
			UC					Unauthorised Constraction/Deviation			
				PIL				Public Interest Litigation			
		L						Labour Matter			
			BO					Bonus			
				PIL				Public Interest Litigation			
			DE					Department Enquiry			
				PIL				Public Interest Litigation			
			ESI					ESI			
				PIL				Public Interest Litigation			
			FA					Factories Act			
				PIL				Public Interest Litigation			
			ID					Industrial Dispute			
				PIL				Public Interest Litigation			
			KSRTC					KSRTC ,Bangalore			
				PIL				Public Interest Litigation			
			MW					Minimum Wages			
				PIL				Public Interest Litigation			
			PF					Provident Fund Act			
				PIL				Public Interest Litigation			
			PG					Payment of Gratuity Act			
				PIL				Public Interest Litigation			
			PW					Payment of Wages Act			
				PIL				Public Interest Litigation			
			REF					Compelling Reference U/s 10			
				PIL				Public Interest Litigation			
			RES					Residuary			
				PIL				Public Interest Litigation			
			SE					Karnataka Shop and Establishment Act			
				PIL				Public Interest Litigation			
			TER					Termination/Dismissal/Back			
				PIL				Public Interest Litigation			
			WC					WorkmensCompensation			
				PIL				Public Interest Litigation			

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Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
		LR						Land Reforms Act			
			PIL								
			RES								
			SEC -38								
				PIL				Public Interest Litigation			
			SEC 48A					Section 48			
				PIL				Public Interest Litigation			
			SEC-66								
				PIL				Public Interest Litigation			
			SEC-77								
				PIL				Public Interest Litigation			
		MV						Motor Vehicle Act			
			CD					Child Death			
			D					Death			
				PIL				Public Interest Litigation			
			DM					Damages			
				PIL				Public Interest Litigation			
			I					Injury			
				PIL				Public Interest Litigation			
		SCST						Scheduled Caste/Scheduled Tribe			
			PIL					Public Interest Litigation			
		S						Service Matter			
			BMP					Bangalore Mahanagara Palike			
				PIL				Public Interest Litigation			
			CAT					Central Administrative Tribunal			
				PIL				Public Interest Litigation			
			DE					Departmental Enquiry			
				PIL				Public Interest Litigation			
			DIS					Dismissal/Discharge/Termination			
				PIL				Public Interest Litigation			
			KAT					Karnataka Administrative Tribunal			
				PIL				Public Interest Litigation			
			KSAT					KARNATAKA STATE ADMINISTRATIVE TRIBUNAL			
				PIL				Public Interest Litigation			
			KSRTC					KSRTC , Bangalore			
				PIL				Public Interest Litigation			

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Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
			PRO					Promotion/Seniority/Gradation List			
				PIL				Public Interest Litigation			
			REG					Reguln.of Daily Wage/Adhoc Emp./Temp.Emp			
				PIL				Public Interest Litigation			
			RES					Residuary			
				PIL				Public Interest Litigation			
			R					Retirement/Retirement Benefits/Pension			
				PIL				Public Interest Litigation			
			TR					Transfers			
				PIL				Public Interest Litigation			
	T							Tax Matter			
			AIT					Agricultural Income Tax Act			
				PIL				Public Interest Litigation			
			CST					Central Sales Tax Act			
				PIL				Public Interest Litigation			
			CUS					Customs/Sea Customs Act			
				PIL				Public Interest Litigation			
			ET					Entertainment Tax Act			
				PIL				Public Interest Litigation			
			EX					Excise			
				PIL				Public Interest Litigation			
			EYT					Entry Tax Act			
				PIL				Public Interest Litigation			
			GT					Gift Tax Act			
				PIL				Public Interest Litigation			
			IT					Income Tax Act			
				PIL				Public Interest Litigation			
			KST					Karnataka Sales Tax Act			
				PIL				Public Interest Litigation			
			MVT					Motor Vehicles Taxation Act			
				PIL				Public Interest Litigation			
			PFT					Professional Tax			
				PIL				Public Interest Litigation			
			PT					Property Tax			
				PIL				Public Interest Litigation			
			RES					Residuary			

LIST OF CASE TYPES IN THE HIGH COURT OF KARNATAKA

Case Types in High Court Of Karnataka									Corresponding Case Types at National Level		
Sl. No.	Main Case Type	Classification 1	Classification 2	Classification 3	Classification 4	Classification 5	Classification 6	Case Description	National Case Type	National Subject Caegory	National code
				PIL				Public Interest Litigation			
			TAR					Central Excise/Customs Act (Tariff)			
				PIL				Public Interest Litigation			
			WT					Wealth Tax Act			
				PIL				Public Interest Litigation			
		ULC						Urban Land Ceiling Act			
			PIL					Public Interest Litigation			
70	WPCP							Civil Pet in Writ Side	Writ Petition	Other	1001027
71	WPHC							Habeas Corpus	Writ Petition	Habeas Corpus	1001015
72	WTA							Wealth Tax Appeal	Appeal	Tax/Excise/Duty/Cess	1004036